

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(OFFICE OF THE JOINT REGISTRAR JUDICIAL)

(Secretary to Hon'ble Disciplinary Committee)

No:Pc/Hc/Sgr/1356

Dated:18.11.2022

Notice

It is hereby informed that all complaints filed in terms of the Advocates Act 1961 including fresh matters pending before the Hon'ble Disciplinary Committee, High Court of Jammu and Kashmir and Ladakh at Srinagar shall come up for hearing before the Hon'ble Disciplinary Committee through **Virtual Mode** on **19.11.2022 at 10:00 AM** in the Court of Registrar Judicial at Srinagar Wing of Hon'ble High Court of J&K and Ladakh.

Dated: 18.11.2022



(Abdul Bari)

Secretary to
Hon'ble Disciplinary Committee

Copy to:

1. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Judge, High court of J&K and Ladakh (Member, Hon'ble Disciplinary Committee) for information of His Lordship.
2. Secretary to Hon'ble Mr. Justice Sanjay Dhar, Judge, High court of J&K and Ladakh (Member Hon'ble Disciplinary Committee) for information of His Lordship.
3. Secretary to Hon'ble Mr. Justice Mohammad Akram Chowdhary, Judge, High court of J&K and Ladakh (Member Hon'ble Disciplinary Committee) for information of His Lordship.
4. Registrar Judicial, High Court of J&K and Ladakh at Srinagar for Information.
5. Incharge N.I.C, High Court of J&K and Ladakh at Srinagar/Jammu for compliance.